

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2ndFLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 24.05.2022 (TUESDAY)

COURT –IV (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice Rakesh Kumar Jain, Member (Judicial) and Hon'ble Dr. Alok Srivastava, Member (Technical)

For Admission (After Notice)

| S. No. | Case No. | Name of the parties | Counsel for Appellants | Counsel for Respondents |
|---------------|---|--|-------------------------------|---|
| 1. | Comp. App. (AT) (Ins) No. 276 of 2022 | Rajprotim Agencies Pvt. Ltd. Through Partha Protim Banerjee Vs. Jyoti Maheshwari & Anr. | Shaily Pandey | Arik Banerjee Sarangam Chakraborty-R1 Avik Chaudhuri |
| 2. | Comp. App. (AT) (Ins) No. 290 of 2022 | Dresier Commodities Pvt. Ltd. Vs. Jaipuria Buildcon Pvt. Ltd. | Rahul Ahuja | |
| 3. | Comp. App. (AT) (Ins) No. 343 of 2022 | Wearit Global Limited Vs. Pawan Putra Securities Pvt. Ltd. | Sonia Dube | Suraj Prakash |
| 4. | Comp. App. (AT) (Ins) No. 409 of 2022 | Harsh Kilachand Vs. Bank of Baroda & Anr. | Pulkit Deora | |
| 5. | Comp. App. (AT) (Ins) No. 439 of 2022 | Regional Provident Fund, Jaipur Vs. Pratibha Khandelwal (RP) & Ors. | Kaushik Kumar Dey | Abhishek Anand Karan Kohli Pratibha Khandelwal-R1 |
| 6. | Comp. App. (AT) (Ins) No.462 of 2022 | Regional PF Commissioner, Haldwani Vs. Bhupendra Singh Narayan Singh Rajput (IRP) & Anr. | Kaushik K. Dey | Bhupendra Singh Narayan Rajput |
| 7. | Comp. App. (AT) (Ins) No. 476 of 2022 | Amrit Rajani Erstwhile Director Balaji Entertainments Pvt. Ltd. Vs. Pegasus Asset Reconstruction Pvt. Ltd. & Anr. | Puneet Jain | Dinkar Singh-R1 Vishal J Dave-R2 |

For Hearing

| | | | | |
|------------|---|---|--------------------|---|
| 8. | Comp. App (AT) (Ins) No. 61 of 2020 | Sagar Shankar Bait Vs. Asset Reconstruction Company India Ltd. & Ors. | Prashant S. Kejale | Usha Singh-R1 Manoj Kumar Mishra-RP |
| 9. | Comp. App. (AT) (Ins) No. 244 of 2020 | Vinayak Laser Tech Pvt. Ltd. Vs. Instapower Ltd. | Vineet Sharma | Harsh Gattani Mudit Gupta |
| 10. | Comp. App. (AT) (Ins) No. 781 of 2020 | Nilkamal Ltd. Vs. Wholly Joy Products Pvt. Ltd. | Pankaj Bhagat | Nitesh Jain |
| 11. | Comp. App. (AT) (Ins) No. 856 of 2020 | Karix Mobile Pvt. Ltd. Vs. Hungama Digital Media Entertainment Pvt. Ltd. | Iqbal Tahir | Harsh Kaushik Sachin Akhoury |

Copy to: -

- 1. Notice Board**
- 2. Website: www.nclat.nic.in**

By order of Hon'ble Chairperson
-sd/-
Registrar